

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....

CC No. 10709/2016

(Arising out of impugned final judgment and order dated 28/01/2016 in CMWP No. 75/2014 passed by the High Court Of Judicature at Allahabad)

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD.      Petitioner(s)

VERSUS

M/S PASWARA CHEMICALS LTD. & ORS.      Respondent(s)

(With appln. (s) for c/delay in filing SLP and office report)

Date : 04/07/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s)

Mr. V. V. Gautam, Adv.  
Mr. Prashant Mehta, Adv.  
Mr. Shree Pal Singh, Adv.

For Respondent(s)

Mr. K. K. Tyagi, Adv.  
Mr. Iftekhar Ahmad, Adv.  
Mr. Anoop Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice, returnable in six weeks.

(Nidhi Ahuja)  
Court Master

(Tapan Kr. Chakraborty)  
Court Master